

former Finance Minister, Shri T. T. Krishnamachari, had initiated proposal for the integrated development of resources in Bastar region mainly for the betterment of the condition of the Adivasis and settlement of new migrants from East Pakistan and other Indian repatriates;

(b) if so, the details thereof;

(c) the steps taken by Government to implement these proposals;

(d) whether any recommendation has been made by any authority for the establishment of one single authority for taking up integrated development of resources in Bastar District; and

(e) if so, whether Government have considered the proposal and if so, with what result?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): (a) to (c). The former Finance Minister (Shri T. T. Krishnamachari) and the former Rehabilitation Minister (Shri Mahavir Tyagi) visited Dandakaranya in November, 1964. From the available data it appeared to them that there were certain possibilities for the establishment of industries based on the mineral and forest resources. However, further investigations and surveys had to be carried out before specific schemes could be formulated.

The suggestions since made by two expert Teams engaged in a techno-economic appraisal and an appraisal of the irrigation and power potentialities of the area are now under various stages of study and consideration by the concerned authorities.

(d) and (e). The Dandakaranya Development Authority which had been constituted with the dual object of resettlement of displaced persons from East Pakistan and for the integrated development of the area with particular regard to the promotion of

the interests of the area's tribal population is incharge of the work of approved development programmes in Bastar district as a part of their Dandakaranya development Project.

No recommendation has been made by any authority for the establishment of another single authority for the purpose.

Agro-Industrial Corporation in Rajasthan

5587. SHRI D. N. PATODIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Government of Rajasthan propose to set up an agro-industries corporation and has asked for Central assistance for this purpose;

(b) if so, the nature of assistance which has been sought by the State Government; and

(c) whether the request has been considered and if so, with what result?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE): (a) to (c). A proposal to set up an Agro-Industries Corporation is under the consideration of the Government of Rajasthan. It has been indicated to the State Government that the Government of India would be prepared to contribute upto 50 per cent of the equity capital if the Articles of Association provided accordingly. As, however, the Corporation has not been set up, no formal request for contribution by the Government of India has been made by the State Government.